

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. No. 647/2023

IN THE MATTER OF: -

Deepu Malik.

..... Applicant

Versus

State of Haryana and others

.....Respondent

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Place: Gurugram

Dated: 01.05.2024

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

In the matter of:-

OA No. 647/2023

Deepu Malik

... Applicant

Versus

Statue of Haryana & others

... Respondents

**REPLY ON BEHALF OF RESPONDENT No.2 i.e. MUNICIPAL CORPORATION,
GURUGRAM IN COMPLIANCE OF ORDER DATED 08.01.2024.**

MOST RESPECTFULLY SHOWETH:-

- 1) That the above subjected complaint/OA has been filed against dumping of garbage at D Block, Palam Vihar, Gurugram.
- 2) That the area stated to be earmarked for dumping of waste was actually used as secondary collection point by the agency hired by the answering respondent to collect the waste and transport it to the Bandhwari site. It is humbly submitted that said temporary arrangement was provisioned due to strike/no-work caused by the Concessionaire i.e. M/s Eco Green Energy Pvt. Ltd.
- 3) That in January 2024, the area in question was stopped to be used as secondary collection point and area was cleaned. The photographs of the area in question depicting the latitude and longitude along with various dates are annexed herewith as **Annexure R/1**.

- 4) That the answering respondent is committed to get the solid waste collected, transported and disposed of in scientific manner at the processing site at village Bandhwari.
- 5) That grievance raised in the present OA has been redressed as mentioned above. The overall progress in entire Gurugram w.r.t. solid waste Management is under consideration at micro level before this Hon'ble Tribunal in OA No. 172/2021.

In view of the submissions made here in above, it is humbly prayed that present reply may kindly be taken on record. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

Place: GURUGRAM
Date: 01.05.2024



Joint Commissioner-SBM
Municipal Corporation,
Gurugram



 GPS Map Camera



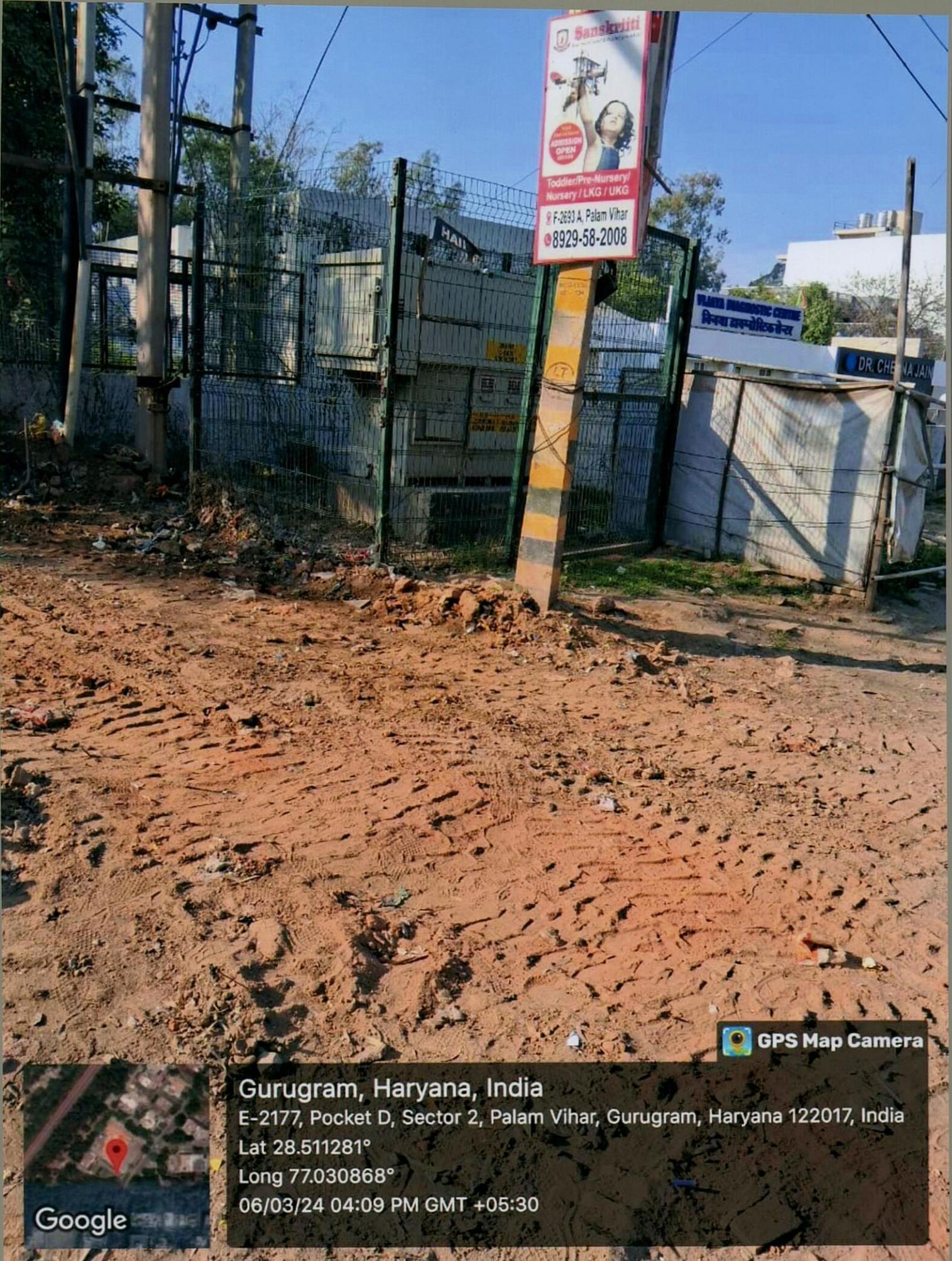
Gurugram, Haryana, India

E-2177, Pocket D, Sector 2, Palam Vihar, Gurugram, Haryana 122017,
India

Lat 28.511051°

Long 77.030965°

28/02/24 08:59 AM GMT +05:30



GPS Map Camera



Gurugram, Haryana, India
E-2177, Pocket D, Sector 2, Palam Vihar, Gurugram, Haryana 122017, India
Lat 28.511281°
Long 77.030868°
06/03/24 04:09 PM GMT +05:30

Google



D-2037, Pocket D, Sector 2, Palam Vihar, Gurugram, Haryana 122017,
India

Latitude
28.51093686°

Longitude
77.03019186°

Local 10:04:25 AM
GMT 04:34:25 AM

Altitude 216 meters
Date Wed, May 01 2024

24



 GPS Map
Camera Lite

E-2080, E-2080, Palam Vihar Rd, Pocket E, Sector 2, Palam Vihar,
Gurugram, Haryana 122017, India

Latitude
28.51090533°

Longitude
77.0309649°

Local 09:53:00 AM
GMT 04:23:00 AM

Altitude 217 meters
Date Wed, May 01 2024



E-2259, Palam Vihar Rd, Pocket D, Sector 2, Choma, Gurugram,
Haryana 122017, India

Latitude

28.51084811°

Longitude

77.03089971°

Local

09:54:03 AM

GMT

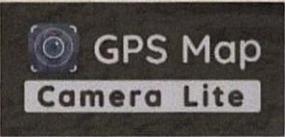
04:24:03 AM

Altitude

217 meters

Date

Wed, May 01 2024



E-2080, E-2080, Palam Vihar Rd, Pocket E, Sector 2, Palam Vihar,
Gurugram, Haryana 122017, India

Latitude
28.5109734°

Longitude
77.03091186°

Local 10:06:19 AM
GMT 04:36:19 AM

Altitude 217 meters
Date Wed, May 01 2024